

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4197
TO BE ANSWERED ON 11TH AUGUST, 2017**

SALARY DISCREPANCIES OF AIIMS DOCTORS

4197. SHRI KAUSHALENDRA KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the doctors of All India Institute of Medical Sciences (AIIMS) are not being given salary in accordance with the recommendations of Seventh Central Pay Commission by the Government;

(b) if so, the details thereof;

(c) whether some discrepancies are being noticed in giving salary to the doctors of AIIMS as per the recommendations of above Commission; and

(d) if so, the details thereof and the steps taken by the Government to appease them?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): The Department of Expenditure, Ministry of Finance, vide its OM no. 1/1/2016-E. III (A) dated 13/01/2017, has circulated guidelines relating to pay revision of employees of Quasi-Government Organizations, Autonomous Organizations, Statutory Bodies etc. set up by and funded/controlled by the Central Government. The matter is under consideration of the Government.
